

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2818
TO BE ANSWERED ON 06.08.2015

IRRIGATION FACILITIES

2818. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Khet-Talab (field-pond) Scheme under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been implemented to provide irrigation facilities to people living within the bracket of Below Poverty Line (BPL) along with the beneficiaries of Indira Awaas Yojana;
- (b) if so, the details thereof and the States where such Khet-Talab (field-pond) Scheme has been implemented and the number of beneficiaries of this scheme;
- (c) whether the Government proposes to extend this scheme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): Yes, Madam. Khet –Talab (Farm Pond) work is permitted under MGNREGA and it is being constructed in many States depending on their topography & agro-climatic conditions, to provide irrigation facilities. It is permitted on the land of beneficiaries mentioned at Para -5 of Schedule-I, MGNREGA, i.e. SC, ST, nomadic tribes, denotified tribes, other families BPL, women-headed household, physically handicapped headed households, beneficiaries of land reforms, the beneficiaries under the Indira Aawas Yojana, beneficiaries under the ST & other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and after exhausting the above categories on lands of small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008, subject to the condition that such households shall have a job card with at least one member willing to work on the project undertaken on their land or homestead. State/UT-wise details of farm ponds works sanctioned to beneficiaries under MGNREGA since inception is given in **Annexure**.

(c)&(d): All the States/UTs have been advised from time to time for creation of productive assets. The Ministry has recently issued action plan for convergence of Integrated Watershed Management Programme and Mahatma Gandhi National Rural Employment Guarantee Scheme for achieving the goals of Pradhan Mantri Krishi Sinchai Yojana by taking up irrigation, watershed, water harvesting/ conservation works.

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2818 dated 06.08.2015

FARM POND on individual land since inception as per MIS

SI No	States	Works taken up	Approved	Ongoing	Completed
1	ANDHRA PRADESH	18416	16729	1640	47
2	ARUNACHAL PRADESH	2	1	1	0
3	ASSAM	576	55	449	72
4	BIHAR	7875	1634	3277	2964
5	CHHATTISGARH	6476	251	2564	3661
6	GOA	3	1	2	0
7	GUJARAT	8398	311	590	7497
8	HARYANA	31	14	8	9
9	HIMACHAL PRADESH	41601	1137	9243	31221
10	JAMMU AND KASHMIR	83	17	20	46
11	JHARKHAND	19723	782	1268	17673
12	KARNATAKA	28350	2480	15325	10545
13	KERALA	2591	226	893	1472
14	MADHYA PRADESH	217396	12	19235	198149
15	MAHARASHTRA	4562	563	1711	2288
16	MANIPUR	5	0	5	0
17	MEGHALAYA	26	7	4	15
18	MIZORAM	65	49	8	8
19	NAGALAND	10	1	5	4
20	ODISHA	94526	25736	12086	56704
21	PUNJAB	9	5	0	4
22	RAJASTHAN	147706	9601	44909	93196
23	SIKKIM	3	0	1	2
24	TAMIL NADU	23805	410	3097	20298
25	TELANGANA	995	922	69	4
26	TRIPURA	284	7	30	247
27	UTTAR PRADESH	238383	34460	6409	197514
28	UTTARAKHAND	611	10	25	576
29	WEST BENGAL	88057	9122	26319	52616
30	ANDAMAN AND NICOBAR	37	1	13	23
31	DADRA & NAGAR HAVELI	0	0	0	0
32	DAMAN & DIU	0	0	0	0
33	LAKSHADWEEP	0	0	0	0
34	PUDUCHERRY	0	0	0	0
	Total	950605	104544	149206	696855